He de formal

Declaration of Assets and Llabilities

Year 2023 - 2024

Ham land

ICHANDRASHEKHAR KUMAR SAH

IGEN 30 years, belonging to BIHAR VIDHAK SABHA...

service and presently working as OFFICE ATTENDENT (PARBAM)...

give herein below the details of the assets (immovable, movable, bank balance) etc.) of myself, my spouse and dependents*:

A. <u>Details of movable assets</u>
 (Assets in joint name indicating the extent of joint ownership will also have to be given)

2482

Sr.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	4300	2000	RUHANIKA KUMARI	JAGRITI RUMARI	
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	2200 SBI(BVM) PATNA	BOUSI 3800			
(iii)	Bonds, Debentures and Shares in companies		900			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	PNB, LIC, IDBI- FEDERAL	_		2010/03/2014	a cathries
(v)	Motor Vehicles (détails of make, etc.)					4.4440000000000000000000000000000000000
(vi)	Jewellery (give details of weight and value)	(50LD- (40 Gm) 5'1LVER- (360Gm)	(206m) SILVER- (2006m)		-	
(vii)	Other assets, such as values of claims / interests	The second results of				

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Chandrashakhar kimen Sah

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated)

Sr.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	JOINT FAMILY	A Company	20.4 A Pro		
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market yalue	6.5- DHUR CHAND PUR BELA DATINA	-	-		
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. · Location(s) · Survey /door number(s) · Extent (Total measurement) · Current market value			A department of the second of		. And the second
(v)	Others (such as interest in property)			_	-	-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	-	•
	(ii) Loans from financial institutions	7	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		-

Chardrasherhen kineer Soch

	(d) dues to departments dealing with telephones		de de la companione
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	_	
	(f) Other dues, If any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	FUKPS 0021L	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	The second secon	
AND CONTRACTOR OF THE PARTY OF	(ili) Sales Tax (Only in case of proprietary business)	October 1970 - Communication of the Communication o	
	(iv) Property Tax		_

C. Personal Detail

GPF/CPF/PRAN No.	:-	110112109655		
Gender	:-	[M] (M/F)		
Date of Birth	:•	16011994 (DD/MM/YYYY)		
Class/Group	:-	C (A/B/C)		
Cadre		OFFICE ATTENDENT (DARBAN) (Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)		
Home District	:-	BANKA		

Signature Chamdred Sekhen Kumen Seh Name of Employee: CHRNDRASHEKHAR KUMAR SAH

Place: PATMA..... Designa

Designation: UFFICE ATTENDENT (DARBAN)

Date: 8/02/2024

Department: CARETAKER SECTION

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.